

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 19.06.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u> 1) MA 20/2020 2) AS 75/2019	<u>OBJECTION</u> 1) CrI.Misc. 452/2020 2) CrI.Misc. 499/2020 3) CrI.Misc. 512/2020 4) CrI.Misc. 527/2020 5) CrI.Misc. 537/2020 6) CrI.Misc. 641/2020 7) CrI.Misc. 646/2020 <u>COMPLIANCE</u> 8) CrI.Misc. 560/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u> 1) AS 76/2019 2) AS 78/2019	<u>COMPLIANCE</u> 1) CrI.Misc. 630/2020 <u>TO HEAR</u> 2) CRL.A 38/2018 3) CrI.Misc. 592/2020 4) CrI.Misc. 440/2020 5) CrI.Misc. 502/2020 6) CrI.Misc. 514/2020 7) CrI.Misc. 526/2020 8) CrI.Misc. 605/2020

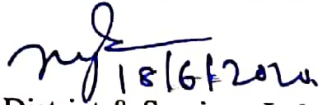


Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 19.06.2020 are posted to 04.07.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 19-06-2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>HEARING</u></p> <p>1. M.A.30/2019</p> <p><u>ARGUMENTS</u></p> <p>2. R.A.100/2018 3. R.A.115/2018</p> <p><u>JUDGMENT</u></p> <p>4. R.A.133/2018 5. R.A.157/2018 6. R.A.61/2019</p>	<p><u>HEARING</u></p> <p>1. S.C.292/2018 2. S.C.239/2019 3. CRL.MISC.251/2020 4. CRL.MISC.372/2020</p> <p><u>ORDER</u></p> <p>5. CRL.MISC.510/2020 6. CRL.MISC.569/2020 7. CRL.MISC.578/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>ARGUMENTS</u></p> <p>7. M.A.33/2018 8. M.A.4/2019 9. R.A.35/2019 10. R.A.72/2019</p> <p><u>ORDER</u></p> <p>11. R.A.221/2020 12. R.A.227/2020</p>	<p><u>OBJECTION</u></p> <p>8. CRL.MISC.239/2020</p> <p><u>HEARING</u></p> <p>9. CRL.MISC.484/2020 10. CRL.MISC.595/2020</p> <p><u>ORDER</u></p> <p>11. CRL.MISC.NO.590/2020 12. CRL.MISC.615/2020</p>


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. Other cases listed on 19-06-2020 are posted to 02-07-2020.
2. All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:19/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<u>CIVIL ARGUMENTS</u> 1) R.A. 91/2016 2) R.A. 124/2016 3) R.A. 125/2016 4) M.C. 64/2020 5) M.C. 7/2020 6) P & S.C. 7/2017 7) R.A. 85/2017 8) M.A. 18/2019 9) M.A. 17/2019 <u>Judgment</u> 1) M.C. 33/2020	<u>CRIMINAL ARGUMENTS</u> 1) S.C. 47/2012 2) S.C. 59/2013 3) S.C. 203/2013 4) CrI.A. 54/2017 5) CrI.A. 137/2017 <u>To Hear</u> 1) CrI.Misc. No. 524/2020 2) CrI.Misc. No. 532/2020 3) CrI.Misc. No. 632/2020 4) CrI.Misc. No. 782/2019 <u>Objections</u> 1)CrI.Misc. 647/2020

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.